

(e) the terms and conditions on which such loans are advanced?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) 13.

(b) The amount sanctioned for payment is Rs. 84,61,920.00.

(c) A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-6179/66].

(d) 19 applications.

(e) Central assistance in the shape of loan and grant is given for the construction of houses for (i) industrial workers covered by section 2(1) of the Factories Act, 1948 and (ii) persons employed in Mines (other than coal and mica mines), within the meaning of section 2(h) of the Mines Act, 1952, and whose income does not exceed Rs. 350.00 per month. Loans advanced to employers are repayable in 15 or 25 annual equated instalments, at interest fixed by Government from time to time.

गर्भ-निरोधक पदार्थों के लिये वित्तीय सहायता

4566. श्री बे० शि० पाटिल :
श्री कांबले :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र सरकार ने केन्द्रीय सरकार से प्रार्थना की है कि राज्य के लोगों में बांटने के लिये गर्भ-निरोधक पदार्थ खरीदने हेतु उसे अतिरिक्त वित्तीय सहायता दी जाये; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) और (ख) जी नहीं। गर्भ-निरोधकों पर होने वाला सारा खर्च भारत सरकार वहन करती है।

महाराष्ट्र के गांवों में बिजली लगाना

4567. श्री बे० शि० पाटिल :
श्री कांबले :

क्या सिव्हाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1965-66 में महाराष्ट्र सरकार ने गांवों में बिजली लगाने के हेतु एक विशेष ऋण देने के लिये केन्द्रीय सरकार से प्रार्थना की थी; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

सिवाई और बिद्युत् मंत्री (श्री फलरहीन ग्रहणव) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Model Welfare Training Centre for Scheduled Tribes in Davala Halty (Madras)

4568. **Shri P. Kunhan:** Will the Minister of Planning and Social Welfare be pleased to state whether there is any proposal under consideration to start a Model Welfare Training Centre in Davala Halty in Nilgiri District of Madras State to alleviate unemployment of more than five hundred Scheduled Tribes living there?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): The information has been called for from the State Government and it will be laid on the Table of the House as soon as it is received from them.

Leprosy survey in Kerala

4569. **Shri P. Kunhan:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have made any preliminary Survey about the leprosy disease in Kerala;

(b) if so, the result of the survey; and